

**PROGRAMME**  
*"Dispute Resolution and Redressal of Consumer  
 Grievances in Telecom, Broadcasting & Cyber Sectors"*

<b>INAUGURAL SESSION</b>	
09:30 am to 10:00 am	Registration
10:00 am to 10:02 am	National Anthem
10:02 am to 10:05 am	Lighting of Lamp
10:05 am to 10:10 am	Felicitation of the Dignitaries
10:10 am to 10:20 am	Welcome & Introductory Address <b>Hon'ble Mr. Justice D.N. Patel, Chairperson, TDSAT</b>
10:20 am to 10:35 am	Address by Special Guest <b>Shri Prashant Singh, Advocate General Government of Madhya Pradesh</b>
10:35 am to 10:50 am	Address by Guest of Honour <b>Shri Omprakash Sakhlecha, Hon'ble Minister of MSME Science &amp; Technology, Government of Madhya Pradesh</b>
10:50 am to 11:05 am	Address by Guest of Honour <b>Hon'ble Mr. Justice Ravi Malimath, Chief Justice Madhya Pradesh High Court</b>
11:05 am to 11:20 am	Address by Chief Guest <b>Hon'ble Mr. Justice J.K. Maheshwari, Judge Supreme Court of India</b>
11:20 am to 11:30 am	Vote of thanks <b>Shri Manjul Bajpai, President, Telecom Lawyers' Association</b>
11:30 am to 12:00 noon	<i>Tea Break</i>
<b>BUSINESS SESSION</b>	
<b>Moderator: Shri Meet Malhotra, Senior Advocate</b>	
12:00 noon to 12:15 pm	Presentation/talk by Mr. Nikunj Kumar Srivastava, Principal Secretary IT & Adjudicating Officer, Government of Madhya Pradesh on <i>"Challenges before an Adjudicator and the Road Ahead"</i>
12:15 pm to 12:30 pm	Presentation/talk by Mr. Umesh Gajankush, Additional Advocate General, Government of Madhya Pradesh on <i>"Regulatory Mechanism in Telecom and Broadcasting Sectors under the TRAI Act"</i>
12:30 pm to 12:45 pm	Presentation/talk by Ms. Payal Kakra, Advocate on <i>"Promoting fairness and efficiency in the Broadcasting Sector, recognizing TDSAT's contribution to a Developing Legal Landscape"</i>
12:45 pm to 01:00 pm	Presentation/talk by Mr. Kunal Tandon, Advocate on <i>"Evolution &amp; shifts in Regulatory paradigm for Intermediaries under the IT Act."</i>
01:00 pm to 01:15pm	Presentation/talk by Mr. Vibhav Srivastava, Advocate on <i>"Dispute Resolution in Cable and Braodcasting Sector"</i>
01:15 pm to 01:30 pm	Interactive Session & Concluding Remarks
01:30 pm to 01:40 pm	Vote of thanks by Mr. Nasir Husain, Advocate
01:40 pm to 01:42 pm	National Anthem
01:42 pm onwards	<b>Lunch</b>